

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No. 429/97

New Delhi, this the 5th day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri K. Muthukumar, Member (A)

1. Sh. A.K. Ravindra Nath,  
250H, DDA (MIG) Titar Pur,  
Rajouri Garden,  
New Delhi.
2. Shri Mahendra Sharma,  
s/o Shri Dhalu Lal,  
A-134, Derawal Nagar,  
Delhi.
3. Shri Bhola Nath Mishra,  
s/o Sh. Rakhal Mishra,  
64-J Extension,  
Laxmi Nagar,  
Delhi. ....Applicants

(By Advocate: Shri Jog Singh)

Versus

Union of India through

1. Secretary,  
Ministry of Information & Broadcasting,  
Shastry Bhawan,  
Dr. Rajendra Prasad Marg,  
New Delhi.
2. Director General,  
All India Radio,  
Broadcasting House,  
Sansad Marg,  
New Delhi. ....Respondents

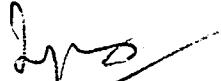
(By Advocate: Shri R.P. Aggarwal)

O R D E R (ORAL)  
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

All the three petitioners are Tanpura Artists Grade 'A' but the petitioners No. 1 & 2 are in the pay scale of Rs. 1640-2900 while the petitioner no. 3 is in the pay scale of Rs. 1400-2600/- It is also stated that these petitioners have been working with the respondents since 1968, 1973 and 1993 respectively. The relief sought

in this petition is that no promotion channel is available to the petitioners unless the recommendations of the respondents already available on file as well as the one now being made by the Fifth Pay Commission to consider as Instrumentalist. Counsel appearing on behalf of the respondents says that the case in hand is under consideration especially in view of the recommendations of the Fifth Pay Commission. Grievance, if any, left thereafter the petitioners are granted liberty to approach this court for additional relief which might not have been granted at the appropriate time.

With these, this OA is disposed of without any order as to costs.

  
(K. Muthukumar)  
Member (A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)

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